IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-245(PB)/2017

IN	THE	MA	TTER	OF:
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India Bulls Housing Finance Ltd.	Petitioner
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Deltronix India Ltd.Respondent

SECTION: UNDER SECTION 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 16.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

R. VARADHARAJAN Hon'ble Member (J)

For the Petitioner(s) :

Shri Sumesh Dhawan, Ms. Vatsala Kak,

Advocates

For the Respondent(s):

Shri Bisvajit Das, Sh. Pawan Dubey,

Shri Tarun Khanna, Advocates

ORDER

Learned Counsel for the respondent states that reply to the petition has been filed in the registry today and a copy thereof has been furnished to the Counsel for the petitioner in the Court. Rejoinder, if any, be filed within three days with a copy in advance to the learned Counsel opposite.

List the matter on 23rd August, 2017.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(R. VARADHARAJAN) (MEMBER JUDICIAL)

16.08.2017 V.Sethi